

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

ITEM No. 320

IA4472/2024, IA4473/2024, IA-472/2024, IA-5488/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd. Petitioner/Applicant
V/s.
M/s. Radiant Castings Pvtg Ltd. Respondent

U/s 7 IBC, 2016

Order delivered on 13.09.2024

CORAM:

**SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Mr. Vasudeo Agarwal, Mr. Adarsh Tripathi, Mr. Ajitesh, Advs.
For the Applicant : Mr. Mandakini Singh, Ms. Ashima Mandla, Mr. Vikram S. Baid, Advs.
For the Scorpion : Mr. Kumar Chitranshu, Adv.

ORDER

Due to paucity of time, the matter is adjourned to **27.09.2024**.

-sd-

**(ATUL CHATURVEDI)
MEMBER(TECNICAL)**

Malik